- (d) whether there is any expansion proposal' for enhancing the cc of this lubricant; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) 'Servo' is the brand name of the IOC for it, high quality lubricants. The licensed capacity of the IOBL Blending Plants is 235 TMTs per annum.

(b) The capacity utilisation during the last three years is as under:—

1991-92	1992-93	1993-94
132%	131%	129%

- (c) The market share of IOC lubricants for 1993-94 is 48.2 per cent.
- (d) and (e) Mini Blending Plants are being installed at Padepalli in Andhra Pradesh and Khapri in Maharashtra with a proposed capacity of 50,000 MTs each per annum for Servo brand lubricants.

केलक्थ समिति की सिकारिशों के अनुसार प्राकृतिक गैस की कीमतों पर से नियंत्रण समाप्त करना

2206. श्री सोमपाल : श्री अनन्तराम जायसवालः श्री शंकर दयाल सिंह :

क्या पेट्रोलिशम स्पीर प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 25 जून, 1994 के "इंडियन एक्सप्रेस" में छपा यह समाचार सन है कि केलकर समिति को लिकारिकों और अन्य व्यवसायिक तरीकों को ध्यान में रखते हुए सरकार शीध्र ही प्राकृतिक गैस की कीमलों पर से नियंत्रण समाप्त करने जा रही है; और (ब) यदि हां, तो इसका ग्रांचित्य क्या है ग्रार यह निर्णय कव तक लागू कर दिया जाएगा?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (कंप्टन सतीश शर्मा) (क) और (ख) 31 दिसम्बर, 1995 तक की श्रवधि के लिए गैस की कीमतें सरकार द्वारा निर्धारित की गई हैं। श्रिष्ठक निवेश श्राकृषित करने के लिए तेल/गैस जैतों के निजी विकास कर्ताओं को गैस ईंधन तेल से संबद्ध कीमतों की श्रनुमति दी गई है। यह अनुमानित है कि बाजार से जुड़ी कीमतों पर प्राकृतिक गैस उपभोक्ताओं को उपलब्ध होगी।

Assistance from us in petroleum sector

2207. SHRI IQBAL SINGH: Will the , Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether US has offered to assist Ind'a in advanced exploration for natural gas and petroleum and transfer of technology for more economic production of Natural Gas and Petroleum resources;
 - (fe) if so, the details thereof; and
 - (c) what is Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARM): (a) to (c) Following discussions between the Secretary of Energy for USA and Minister of State for Petroleum and Natural Gas of India during he* recent visit to India, it was agreed to explore the possibilities for cooperation between the two countries in utilisation of energy resources efficiently and in an environmentally sound manner, ag also for technology transfer and exchange of

information in the areas of oil and gas exploration, refining and energy modelling.

Marketing practices private companies ;n parallel marketing of LPG

2208. SHRI VIRENDRA KATARIA: SHRI JAG IR SINGH DARD;

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether 109, gas companies have expressed a desire for parallel marketing LPG in the country;
- (b) whether their marketing arrangements have been scruti'nised by Government to check whether they have been following restrictive trade practices: and
 - Ce) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY **PETROLEUM** OF AN **SATISH** NATURAL GAS (CAPT. SHARMA): (a) to (c) Names of 161 private parties whiich came to the notice of the Ministry of Petroleum & Natural Gas in connection with parallel marketing system been referred the MRTP Commission. The MRTP Commission has called for necessary information from such On perusal of the information parties. provide^ by the parties, the Director General of Investigation, MRTP Commission has found that some parties have entered into dealership agreements which contained restrictive clauses falling under Section 33(1) of the MRTP Act. The Director General of investigation ' and Registratiovi applications in respect of has filed parties before the Hon'ble MRTP Commission under Section 10(a) (iii), of the MRTP Act for necessary action.

Shifting the route of Darjeeling Himalayan railways

,to Questions

2209. «H«I RATNA BAHADUR RAI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Govern ment are contemplating to shift the route cf Darjeeling Himalayan Railway from the present route which runs along with N.R. 55 to Mirik bordering Nepal; and
 - (b) if so, the details thereof?

THH MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) No, Sir.

fb) Docs not arise.

Construction of Toy-Train Railways

2210. SHRI NYODEK YONGGAM: Will the Minister of RAILWAYS be pleased to

(a) whether Government have any plan to construct toy-train railways in hill States of Arunachal Pradesh, Nagaland, Mizoram, Meghalaya and Manipur to attract more tourists in the region; ar.d (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF **RAILWAYS** (SHRI C. K. JAFFER SHARIEF): (a) No. Sir.

(b) Tourist traffic in these States is negligible.

Illegal entry in second class sleeper coaches

2211. SHRI KRISHNA KUMARI BIRLA; WiH the Minister of RAIL-WAYS be pleased to state:

whether the National Consumer Disputes Redressal Commission has recently directed Government to ensure that no unauthorised persons other than valid tic!;et holders travel in second class- sleeper coaches;